

CONSOLIDATED STATEMENT OF PENDING CASES OF DISTRICT COURT BAGESHWAR AS ON 01.08.2017.

Sl. No.	Name of the Court	Civil											Criminal										
		Institution					Disposal					Institution					Disposal					Total Pendency	
		Opening balance	Original	Tr. Received by	Otherwise	Total	After Full Trial	By tr.	Otherwise	Total	Pendency	Opening balance	Original	Received by tr.	Otherwise	Total	Trial After Full	By tr	By tr.	Otherwise	Total		Pendency
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	23
1	District Judge	08	04	-	-	12	01	02	03	06	06	23	15	01	-	39	02	06	03	11	28	34	
2	A.D.J.	11	-	02	-	13	02	-	-	02	11	18	-	06	24	02	-	-	02	22	33	33	
3	C.J.M.	-	-	-	-	-	-	-	-	-	-	220	71	-	-	291	06	01	82	89	202	202	
4	I/C. Civil Judge (S.D.)	91	13	-	-	104	06	-	10	16	88	-	-	-	-	-	-	-	-	-	-	88	
5	C.J. (J.D.), Bageshwar	19	01	-	-	20	03	-	02	05	15	74	-	01	75	03	-	-	12	15	60	75	
6	I/C. C.J. (J.D.), Garur	03	02	-	-	05	-	-	-	-	05	75	11	-	86	01	-	-	06	07	79	84	
	Total	132	20	02	-	154	12	02	15	29	125	410	97	08	-	515	14	07	103	124	391	516	

Se,
 District Judge, Bageshwar.